

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) DIARY NO(S). 31536/2023

[ARISING OUT OF IMPUGNED FINAL JUDGMENT AND ORDER DATED 22-02-2023
IN WC NO. 1804/2023 29-05-2023 IN WRITC NO. 1804/2023 PASSED BY THE
HIGH COURT OF JUDICATURE AT ALLAHABAD]

PRAYAGRAJ (ALLAHABAD) DEVELOPMENT AUTHORITY & ANR. PETITIONER(S)

VERSUS

STATE OF U.P. & ORS.

RESPONDENT(S)

IA NO. 179724/2023 - CONDONATION OF DELAY IN FILING

IA NO. 179726/2023 - EXEMPTION FROM FILING O.T.

Date : 16-10-2025 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE ATUL S. CHANDURKAR

For Petitioner(s) : Mr. Vibhav Mishra, AOR
Ms. Renu Bhandari, Adv.

For Respondent(s) : Mr. Shaurya Sahay, AOR
Mr. Aman Jaiswal, Adv.
Ms. Palak Mathur, Adv.

UPON hearing the counsel the Court made the following
O R D E R

In view of the letter addressed by learned counsel
for the petitioner(s) seeking for adjournment, list after
four weeks.

(B. LAKSHMI MANIKYA VALLI)
COURT MASTER (SH)

(NIDHI WASON)
COURT MASTER (NSH)